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THE ASSAM GAZETTE

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EXTRAORDINARY

প্ৰাপ্ত কৰ্ত্ত্বৰ দাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 60 দিশপুৰ, শুক্ৰবাৰ, 13 ফেব্ৰুৱাৰী, 2009, 24 মাঘ, 1930 (শক) No.60 Dispur, Friday, 13th February, 2009, 24th Magha, 1930 (S.E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 12th February, 2009

No. LGL.149/2008/30.-- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. IX OF 2009 (Received the assent of the Governor on 12th February, 2009) THE ASSAM DONBOSCO UNIVERSITY ACT, 2009

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ACT

to establish a Private University under the name and style "The Assam Don Bosco University" under section 6 of the Assam Private University Act, 2007.

Assam Act No. VII of 2007.

4. Infrastructure

Preamble

Whereas it is expedient to establish a Private University under the name and style "The Assam Bosco Don University" under section 6 of the Assam Private Universities Act, 2007 and for matters connected Therewith or incidental thereto.

Assam Act No. XIII of 2007

It is hereby enacted in the Sixtieth Year of the Republic of India as follows:-

Short title, extent and commencement

- 1. (1) This Act. may be called the Assam Don Bosco University Act. 2009.
- (2) It extends to the whole of Assam
 - (3) It shall come into force at once.

Establishment of the Assam Don Bosco University

- 2. (1) For furthering the advancement of learning and prosecution of higher education and research, there shall be established a Private University under the name and style "The Assam Don Bosco University" in the State of Assam.
- (2) The details regarding name, location, jurisdiction and Infrastructure of the said University are mentioned in the Schedule appended to this Act.

Repeal and saving

3. (1) The Assam Don Bosco University Ordinance, 2008 is hereby repealed. LICIO

Assami Ordinance No. IV of 2008

(2) Notwithstanding such repeal, anything done or any action taken under the Ordinance so repealed shall be deemed to have been done or taken under the corresponding provisions of this Act.

SCHEDULE

(See sub-section (2) of section 2)

Details regarding name, location, jurisdiction and infrastructure belonging to the Assam Don Bosco University as envisaged under Section 6 of the Assam Private University Act, 2007:-

1. Name of the University

: Assam Don Bosco University (Sponsored by Don Bosco Society,

Azara.)

2. Location of the University

: Location at Kamrup District, with its head quarter at Guwahati

3. Jurisdiction

ssam Legislative Assembly : Extending over the State of Assam.

4. Infrastructure

: (i) Land : 60 bighas, : (ii) Built up Area = 16,000 sq. metres

12,000 sq metres at Kharghuli

9885 TO A VITABLE VID 4,000 sq metres at Azara

(iii) Endowment Fund

Rupees Two Crore in Government Securities

(iv) Library

Area = 531.49 sq. metres

Volumes = 5401

(v) Laboratories

Area = 360 sq. metres

Equipments for Physics, Chemistry, Electronics, Mechanics

(vi) Workshop syn I mass A sai to a notices

Area = 550 sq. metres

Equipments = Lathes, Grinders, Smithy, Welding, Sets,

Carpentry & Fitting Section

(vii) Computer Laboratory

Area = 183.62 sq. metres with 64 computers, 3 server,

beforence enemal 4 printers

(viii) Computing Centre

Area = 45 sq. metres with 30 computers

(ix) Language Lab

Area = 45 sq. metres with 31 computers

(x) Back up Generator with a capacity of 75 KVA

(xi) Transformer with a capacity of 150 KW

(xii) Residential Facilities/Guest Rooms: 30 rooms at Kharghuli, 4 rooms at Azara

(xiii) Land for playgrounds, hostels, staff quarters.

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GUWAHATI- Printed & Published by the Dy. Director (P&S), Directorate of Ptg. & Sty., Assam, Guwahati-21 (Ex-Gazette) No. 119-500-600-13-2-2009.